

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 839 of 2019

IN THE MATTER OF:

Babasaheb Sawalaram Chaware

...Appellant

Versus

Punjab National Bank

...Respondents

For Appellant: Though appeared and argued but did not mark attendance.

For Respondent: Mr. P.B.A. Srinivasan, Mr. Avinash Mohapatra, Mr. Parth D. Tandon and Ms. Ichchha Kalasa, Advocates.

Mr. Pravin Waman Satale, Advocate for Intervener.

ORDER

25.02.2020

Heard, learned counsel for the Appellant and Respondent No.

1.

Reserved for Judgment.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)